

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/528/ (IB)/2017

NAME OF THE PETITIONER(S) : BASF INDIA LTD

NAME OF THE RESPONDENT(S) : MOSMETRO INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

CHITRA SRINIVAS

IRP



ORDER

Mrs. Chitra Srinivas IRP present, filed a memo seeking direction for the Adjudicating Authority in relation to this matter. For hearing the submissions, time is enlarged. Put up on 15.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

MS